

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTICE**

**Dated Guwahati the 17<sup>th</sup> February, 2024**

**No.HC.V-94/2023/123/Estt.##** In continuation of earlier Notice No. HC.V-94/2023/94/Estt dtd. 06-02-2024 of this Registry, the short listed candidates are hereby informed that the interaction for the post of Usher scheduled to be held on 17.02.2024 (Saturday) from 3:00 pm onward at the R.G. Conference Room, 2<sup>nd</sup> Floor, Gauhati High Court (New Block), in connection with filling up of 3 (Three) clear and 2 (Two) anticipated vacancies of Usher by way of promotion, stands postponed due to the unavoidable circumstances. The next date will be notified in due course.

All other details of earlier notice will remain same.

By Order,

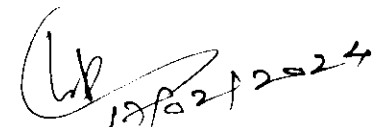
*Sd/- Sri Purna Prasad Upadhaya*  
**REGISTRAR (ESTABLISHMENT)**

**Memo No. No. HC.V- 94/2023/123A/Estt.**

**Dated 17.02.2024**

Copy to:

1. The Registrar (Vig./Admn./Judl.), Gauhati High Court, Guwahati.
2. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Joint Registrar (.....), Gauhati High Court, Guwahati.
4. The Deputy Registrar (.....), Gauhati High Court, Guwahati.
5. The Assistant Registrar, (.....),Gauhati High Court, Guwahati.
6. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
7. The Special Officer (Translation Wing), Gauhati High Court, Guwahati.
8. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
9. The Project Manager, Gauhati High Court, Guwahati with a request to upload the Notice in the official website under the designated head.
10. The Private Secretary to Hon'ble Mr./Mrs. Justice, ....., Gauhati High Court, Guwahati.
11. The A.O.J,....., Gauhati High Court, Guwahati.
12. The Court Officer I & II, Gauhati High Court, Guwahati. He is requested to make arrangement for the refreshment.
13. The Chief Security Officer, Gauhati High Court, Guwahati.
14. The CA to the Registrar General, Gauhati High Court, Guwahati.
15. The CA to the Registrar (Establishment), Gauhati High Court, Guwahati.
16. Person Concerned.
17. The Order file/personal File.

  
17/02/2024

**REGISTRAR (ESTABLISHMENT)**

*Rajar J. Sarma*

17.2.24 Page 1 of 1